

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MAY 2022**

Sl. No.	Nature	Opening balance as on 01.05.2022	Inst./Registration (Fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.05.2022	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	54	0			0			0	0	54	0
2	WA	564	63			63			41	41	586	5
3	WPC	9310	347	3	1	351			173	173	9488	0
4	WPL	1017	14	1		15			2	2	1030	0
5	WPS	16522	609	7	1	617			417	417	16722	7
6	WPT	708	19			19			82	82	645	0
7	WPCR	2395	67	2		69	1		17	18	2446	0
8	WPPIL	277	12			12			5	5	284	0
9	WP 227	1605	55	2		57	1		32	33	1629	2
10	WPHC	2	4			4			2	2	4	0
A	TOTAL (1 to 10)	32454	1190	15	2	1207	2	0	771	773	32888	14
1	FA	3022	14	5	1	20			16	16	3026	7
2	FAM	460	3	4		7			5	5	462	2
3	FA(MAT)	231	20			20			7	7	244	0
4	SA	5429	43	6		49	1		15	16	5462	11
5	MA	306	12			12			7	7	311	0
6	MAC	8390	69	3		72	1		39	40	8422	22
7	CR	305	6			6			2	2	309	0
8	MCC	798	67			67	4		44	48	817	0
9	COMP APPEAL	4	0			0			0	0	4	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	3	0			0			0	0	3	0
12	TPC	127	12			12			8	8	131	0
13	CONT	2267	67			67	1		23	24	2310	4
14	ITA	4	0			0			0	0	4	0
15	ARBA	203	2			2			2	2	203	0
16	ARBAP	9	0		1	1			1	1	9	0
17	ARBR	57	1			1	1		9	10	48	0
18	TAXC	129	3			3			0	0	132	0
19	REVP	216	42			42	2		25	27	231	0
20	CVLREF	0	0			0			0	0	0	0
B	TOTAL (1 to 19)	21975	361	18	2	381	10	0	203	213	22143	46
TOTAL (A+B)		54429	1551	33	4	1588	12	0	974	986	55031	60
MAIN CRIMINAL CASES												
1	CRREF	7	0			0			1	1	6	0
2	CRA	15452	125	1		126			56	56	15522	11
3	CRR	5810	84	1		85	1		43	44	5851	3
4	MCRC	1818	895	6		901	7		1063	1070	1649	0
5	MCRCA u/s 438 CrPC	383	148			148	4		92	96	435	0
6	CONTR	6	0			0	1		0	1	5	0
7	CRMP	4341	125	3		128	4		48	52	4417	4
8	TPCR	43	3			3			1	1	45	15
9	ACQA	2995	12			12	7		15	22	2985	0
C	TOTAL (1 to 9)	30855	1392	11	0	1403	24	0	1319	1343	30915	33
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		85284	2943	44	4	2991	36	0	2293	2329	85946	93
PENDENCY INCREASE/ DECREASE		85284	INCREASE (+662)								85946	

Over 5 Years Pendency as on 01.05.2022	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.05.2022	Over 5 Years Decrease Pendency during the month
23776	14	93	23697	-79

(NEERAJ SHARMA)
ADDITIONAL REGISTRAR (J)